NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 84(ND)/2013 RT No.29/Chd/ND/2016

Arun Kumar Goyal & Ors.

...Petitioners

Versus.

M/s Aar Kay Chemicals Ltd. & Ors.

...Respondents

Present:

Mr. Ashish Bansal, Advocate for petitioners.

Ms. Tushita Ghosh and Mr. Aniruddha Choudhury Advocates

for respondents No.1 to 9 and 15 to 16.

Learned counsel for petitioners submits that inspection was carried out and this case would be argued after arguments in CP No.146(ND)/ 2012 / RT No.27/Chd/ND/2016.

(Justice R.P. Nagrath) Member (Judicial)

March 24, 2017